

**Corrigendum to the Public Announcement (PA) made on
Monday, March 12, 2007 to the Shareholders of
SECURITIES CAPITAL INVESTMENTS (INDIA) LIMITED (SCIL)**

Regd. Office: 112 – B, Andheri Industrial Estate, Off. Veera Desai Road,
Andheri (West), Mumbai 400 053 Tel. No. (022) 2673 0271, 2673 0862
Fax No. (022) 2673 0270, E-mail ID: vinews@vsnl.com

**Attention of Shareholders/beneficial owners is invited to the Public
Announcement made on Monday, March 12, 2007. The following changes
may, please, be noted and acted accordingly.**

- A. Revision of Offer Price :** The Offer price has been revised to Rs. 53/90 (Rupees fifty three paise ninety only) by including interest of Rs. 1/90, calculated @ 10% p.a. from May 27, 2007 till the date of payment of consideration under the Offer.

Interest is calculated on Rs. 52/- which was the original Offer Price. There has been a few inter se transfer among promoters/promoter group shareholders which have been found ineligible for exemption under Regulation 3 (1) (e) read with sub regulations and explanations thereof. The revised Offer Price is higher than the highest price paid by the Acquirer /other promoter group Shareholders for all such inter se transfers and interest thereof. The Offer price is also higher than the price calculated as per the parameters under Reg. 20(4) / 20(5) with respect to the said inter se transfers and interest thereof. The revised Offer price is also higher than the weekly high and low of the closing prices of the Equity Shares of SCIL as quoted at BSE in the 26 weeks preceding the date of the Public Announcement and is also and also higher than the average of the daily high and low prices as quoted at BSE during the 2 weeks preceding the date of the Public Announcement.

- B. The Schedule of activity is revised as follows:**

Activity	As per original PA	Revised
Public Announcement (PA)	Monday, March 12, 2007	Monday, March 12, 2007
Corrigendum to PA		Tuesday, August 21, 2007
Specified date	Friday, April 06, 2007	Friday, April 06, 2007
Last date for a competitive bid	Monday, April 02, 2007	Monday, April 02, 2007
Letter of Offer to be posted to shareholders	Wednesday, April 25, 2007	Saturday, August 25, 2007
Date of opening of the Offer	Thursday, May 03, 2007	Friday, August 31, 2007
Last date for withdrawing acceptance from the Offer	Thursday, May 17, 2007	Friday, September 14, 2007
Date of closing of the Offer	Tuesday, May 22, 2007	Wednesday, September 19, 2007
Last date for revising the Offer price/ number of Shares.	Friday, May 11, 2007	Monday, September 10, 2007
Last date of communicating rejection/ acceptance and payment of consideration for applications accepted	Wednesday, June 06, 2007	Thursday, October 04, 2007

- C. In case of non receipt of Letter of Offer, Shareholders/beneficial owners may contact 098692 75216.**

ISSUED BY MANAGER TO THE OFFER

**FEDEX
SECURITIES
LIMITED**



FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163

3rd Floor, Jay Chambers, Service Road,
Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 26136460 /61, Fax No. (022) 2618 6966,
E-Mail ID: fedex@vsnl.com

Contact Person : Shri. R. Ramakrishnan

On behalf of
The Acquirer

SHRI. RAJASHEKAR S IYER

Place : Mumbai
Date : August 20, 2007

A-4, Palm Beach Apartments, J P Road, Versova, Mumbai 400 061
Tel No. (022) 2634 8406, E mail ID: rajashekar.iyer@gmail.com